NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 189 of 2017 and TP 24-B/2016 In TP No. 24/397-398/NCLT/AHM/2016 (New) CA 106 of 2015 In C.P. No. 22/397-398/CLB/MB/2012(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Niklesh T. Nihalani

V/s.

Rohit Dyeing & Printing Mills Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Dr S. K. Januar PCS for 1,2,788

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ORDER

Learned PCS Mr. Dhiren Dave present for Original Petitioner. Learned PCS Mr. S.K. Jain present for Original Respondents no. 1, 2, 7 and 8.

Reply filed in IA 189/2017.

2. DAU E

Heard arguments of both sides in IA 189/2017.

Order reserved in IA 189/2017.

List the main matter on 21.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.